



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/9/2018 AT 10.30 AM

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/778/(IB)/2018
NAME OF THE PETITIONER(S) : SIVARAM NARAYANASAMY
NAME OF THE RESPONDENT(S) : TEBMA SHPYARD LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1	DEEPAK NARAYANAN	Counsel for Petitioner	
2	RAMALINGAM. VA	COUNSEL FOR CORPORATE DEBTOR	

ORDER

Counsel for Petitioner present. Counsel for Corporate Debtor present. At the request of both sides, time is enlarged for hearing submissions. Put up on 27.09.2018.

^{Sd/-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{Sd/-}
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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